

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V
(Division Bench)

Item No.-512
(IB)-131(PB)/2017
IA/3844/2021, IA/1478/2023

IN THE MATTER OF:

Amit Spinning Industries Ltd.

.....Applicant

SECTION

U/s 10 of (IBC) CIRP

Order delivered on 09.07.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the Applicant :
For the Respondent : Advocate Amit Gupta for R-8 CDSL in IA/3844/2021,
Vijay Valsan for R10 in IA No. 3844/2021 and R1 in IA
.No 1478 of 2023, Adv Sanjay Bhatt, Adv Apoorva
Chaudhary appearing on behalf of Respondent/NSE in
IA 3844/2021 and IA 1478/2023
For the SRA : Adv Abhay Kaushik, Adv Himani Babbar

ORDER

Ld. Counsel for the Applicant is present and submitted that the main Counsel is not available today, therefore, sought adjournment. In view of this, list this matter on **27.08.2024**.

Sd/-

(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-

(MAHENDRA KHANDELWAL)
MEMBER (J)